

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

STARRED QUESTION NO:280
ANSWERED ON:24.04.2012
URBAN POVERTY ALLEVIATION SCHEMES
Sainuji Shri Kowase Marotrao

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the number of Urban Poverty Alleviation Schemes being implemented by the Union Government in the country during each of the last three years and the current year, State-wise;
- (b) the number of beneficiaries and the funds allocated, released and utilized under the said schemes during the above period, State-wise and scheme-wise;
- (c) whether the Government has achieved the targets set under the said schemes so far;
- (d) if not, the reasons therefor; and
- (e) the steps taken by the Government for speedy implementation and to achieve the targets under the said schemes?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a)to(e): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 280 FOR ANSWER ON 24-04-2012 REGARDING URBAN POVERTY ALLEVIATION SCHEMES.

(a): The Ministry of Housing & Urban Poverty Alleviation is implementing an urban poverty alleviation scheme called Swarna Jayanti Shahari Rozgar Yojana (SJSRY) since 1997. The scheme has been comprehensively revamped in 2009. The revamped scheme aims at providing gainful employment to the urban unemployed and under-employed poor, through encouraging the setting up of self employment ventures by the urban poor living below the poverty line, skills training and also through providing wage employment by utilizing their labour for construction of socially and economically useful public assets.

(b): Statement showing state-wise beneficiaries, funds allocated, released and utilized by the States/UTs under the Swarna Jayanti Shahari Rozgar Yojana during each of the last three years are at Annexure. No funds are released to any of the State/UT during current year 2012-13 so far.

(c): Yes, Madam.

(d): Does not arise.

(e): The steps taken by the Government for speedy implementation and to achieve targets under SJSRY include

- (i) regular monitoring of the scheme through quarterly and monthly progress report regarding physical and financial targets and achievements;
- (ii) regular reviews of implementation of the scheme with senior officers of State Governments at National, Regional and State levels;
- (iii) periodic field visits by officers of the Ministry to States and Cities; and
- (iv) capacity building support extended to State, City and community level officials with the involvement of a network of National Regional and State Resource Centres.